

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 01 of 2018 in
Appeal No. 138 of 2013

Dated : 2nd April, 2018

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

M/s. T.T. Industries ... **Appellant(s)**
Versus
Tamil Nadu Generation & Distribution Corporation
Ltd. & Anr. ... **Respondent(s)**

Counsel for the Petitioner (s) : Ms. Shilpi Jain Sharma
Mr. Mukul Sharma

Counsel for the Respondent(s) : -

ORDER

Issue Notice to the Respondents returnable on 23.04.2018. Dasti, in addition is permitted.

List this matter on **23.04.2018.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr